

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SAHYOG HOMES LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sahyog Homes Limited
2.	Date of incorporation of corporate debtor	23/12/2009
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH2009PLC198080
5.	Address of the registered office and principal office (if any) of corporate debtor	321, Morya Estate, New Link Road, Opp. Infinity Mall, Andheri (West), Mumbai, Maharashtra, India, 400053.
6.	Insolvency commencement date in respect of corporate debtor	28 th May, 2025
7.	Estimated date of closure of insolvency resolution process	24 th November, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Dilipkumar Natvarlal Jagad Registration No: IBBI/IPA-001/IP-P00233/2017-2018/10462
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 803/804 Ashok Heights Opp Saraswati Apartment Nikalas Wadi Road Near Bhuta School Old Nagar X Road Gundavali Andheri East, Mumbai City, Maharashtra, 400069 Email Id: dilipjagad@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 803/804 Ashok Heights Opp Saraswati Apartment Nikalas Wadi Road Near Bhuta School Old Nagar X Road Gundavali Andheri East, Mumbai City, Maharashtra, 400069 Email Id: sahyog.cirp@yahoo.com
11.	Last date for submission of claims	11 th June, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers / Allotees under Real Estate Project.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Vithal M Dahake 2. Mr. Satya Narayan Baheti 3. Mr. Jitender Kothari (Details of the Insolvency Professionals is provided in the below mentioned Point No. 14)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Details of authorized representatives are as follows: 1. Vithal M Dahake (IBBI/IPA-003/IP-N00117/2017-2018/11296) Flat 22, Building Bella- 2C, Aditya Garden Society, Behind RMD Institute, Warje, Pune, 411058. vm.dahake@rediffmail.com 2. Mr. Satya Narayan Baheti (IBBI/IPA-001/IP-P-01759/2019-2020/12670) Flat No. 1804, Zinnia, Bldg. No.17, Vasant Oasis, Makwana Road, Marol, Andheri-East, Mumbai- 400059. sn.baheti@rediffmail.com

	3. Mr. Jitender Kothari (IBBI/IPA-001/IP-P00540/2017-2018/10965) 702, Orchid A Wing, Evershine Park Off Veera Desai Road Andheri West, Mumbai City, Maharashtra, 400053 jitenderkothari@rediffmail.com
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Sahyog Homes Limited** on 28th May, 2025.

The creditors of **Sahyog Homes Limite**, are hereby called upon to submit their claims with proof on or before **11th June, 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

Sd/-

Mr. Dilipkumar Natvarlal Jagad
(Interim Resolution Professional)
IBBI/IPA-001/IP-P00233/2017-2018/10462

Date: 29th May, 2025
Place: Mumbai